

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Video Conference) Virtual Hearing**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.01.2023 AT 4:00 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CA (CAA)No.08/230/HDB/2022
<b>NAME OF THE COMPANY</b>	<b>Ksatriya Labourtories Pvt Ltd (Transferor Co.1) &amp; Vector Bio Sciences Pvt Ltd (Transferor Co.2) &amp; Virupaksha Organics Ltd (Transferee Co.)</b>
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	230

**ORDER**

Ld. PCS present and states that the clarifications sought by the Tribunal has been answered.

Hence, order reserved.

**Sd/-**

**MEMBER (Technical)**

**Sd/-**

**MEMBER (Judicial)**